

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 240 OF 2017**

**Dated: 9<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NTPC Limited**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri  
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Ravin Dubey for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **5-4-2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/js*